

Annexure – 3

**Name of the corporate debtor: Tarun Realtors Private Limited;
Date of commencement of CIRP: 20th July 2023;
List of creditors as on: 15th August 2023**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim		Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Asset Reconstruction Company (India) Limited	07/08/2023	1,01,65,15,282	1,01,65,15,282	Financial Debt	1,01,65,15,282	Nil	No	21.21%	N.A.		N.A.	N.A.	-	-
2	Standard Chartered Bank	08/08/2023	2,04,36,25,394	2,04,36,25,394	Financial Debt	2,04,36,25,394	Nil	No	42.65%	N.A.		N.A.	N.A.	-	-
3	The Karur Vysya Bank Limited	08/08/2023	1,39,98,83,240	1,39,98,83,240	Financial Debt	1,39,98,83,240	Nil	No	29.21%	N.A.		N.A.	N.A.	-	-
4	Fedbank Financial Services Limited	08/08/2023	33,18,01,820	33,18,01,820	Financial Debt	33,18,01,820	Nil	No	6.93%	N.A.		N.A.	N.A.	-	-